

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS SAROJ KHAPARDE): I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Statement giving reasons for the delay in laying the Annual Report and Audited Accounts of the Central Research Institute for Yoga, Delhi, for the year 1986-87, within the stipulated period. [Placed in Library. See No. LT—5669/88]

(ii) Statement giving reasons for the delay in laying the Annual Report and Audited Accounts of the Vishwayatan Yogashram, New Delhi, for the year 1986-87, within the stipulated period. [Placed in Library. See No. LT—5670/88.]

(iii) Statement giving reasons for the delay in laying the Annual Report and Audited Accounts of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1986-87, within the stipulated period. [Placed in Library. See No. LT—5671/88].

Notification of the Ministry of Surface Transport (Transport Wing)

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): Sir, I beg to lay on the Table, under sub-section (4) of section 133 of the Motor Vehicles Act, 1939, a copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing), Notification GSR No. 53(E), dated the 25th January, 1988, regarding amendment to Over-all Dimensions of Transport Vehicles and Tyre Rules. [Placed in Library. See No. LT—5672/88].

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Crisis facing the textile industry in the country and the action taken by the Government in this regard

श्री मुख्तियार सिंह मलिक (हरियाणा):
मुख्य मंत्री श्री देवी लाल के खिलाफ सारे
क्राइमों ने आज....

[The Deputy Chairman in the Chair]

.. (Interruptions) ..

SHRI DIPEN GHOSH (West Bengal): *

THE DEPUTY CHAIRMAN: Nothing will go on record.

SHRI DIPEN GHOSH: *

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): *

THE DEPUTY CHAIRMAN: Please listen. Permission has been sought by the Members from both sides but it has not been given. Therefore, it cannot be allowed.

SHRI PARVATHANENI UPENDRA: *

SHRI DIPEN GHOSH: *

SHRI PARVATHANENI UPENDRA: *

THE DEPUTY CHAIRMAN: Please listen. Please sit down.

उपसभापति : परमीशन मांगी है और इसकी परमीशन आपको नहीं मिली है । जिस बात की परमीशन चेयरमैन साहब ने नहीं दी है वह बात आप बिना परमीशन के नहीं उठा सकते हैं ।

SHRI DIPEN GHOSH: *

THE DEPUTY CHAIRMAN: Without permission I cannot listen.

*Not recorded.